

**Unauthorised Occupants in Government  
Accommodation**

298. DR. BALIRAM : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government have identify the unauthorised occupation of Government Quarters at "G" point, Gole Dakkhana, New Delhi;

(b) if so, the details thereof ; and

(c) the steps taken by the Government for the eviction of unauthorised occupants thereof ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATARAMAN) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

[English]

**Foreign Charter Flights**

299. DR. T. SUBBARAMI REDDY :  
LT. GENERAL PRAKASH MANI TRIPATHI:  
SHRI ANNASAHIB M.K. PATIL :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have decided that more foreign charter flights to India be allowed to land in the country on a regular basis though plans for domestic airlines to fly charter flights to neighbouring countries have been shut-down;

(b) if so, the details thereof ;

(c) the foreign charter flights that are operating in India at present;

(d) the check and supervision that are to be made on these foreign flight operators in the country; and

(e) plans for domestic airlines to fly charter flights to neighbouring countries ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATRAJAN) : (a) and (b) Foreign tourist charter flights and cargo flights are permitted to operate to India, subject to certain terms and conditions. Indian Private operators are also permitted to operate international freighter services on a non-scheduled basis, subject to guidelines notified by the Director General of Civil Aviation. Tourist charter flights from other countries are allowed for the purpose of promoting tourism to India and such flights are therefore permitted to carry mainly foreign tourists. Indian domestic carriers are not permitted to operate charter flights from India to foreign destinations.

(c) Charter flights are non-scheduled flights and the operations vary from time to time.

(d) The operation of charter flights are subject to safety and security procedures notified by the Director General of Civil Aviation.

(e) Does not arise in view of (a) and (b) above.

[Translation]

**Setting up of DD Relay Centres in the country**

300. DR. G.R. SARODE : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of Doordarshan relay centres under construction and the time by which these are likely to be completed;

(b) whether a proposal for setting up Doordarshan relay centres at Jalgaon and Dhule districts in Maharashtra is lying pending with the Union Government; and

(c) if so, the time by which it is likely to be cleared ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY) : (a) 337 IV transmitters of varying powers are, at present under implementation in the country. The normal lead time for completion of these projects is between 2-4 years from the commencement of works depending on the nature of the projects.

(b) and (c) while a Low power TV Transmitter (LPT) project at Ravar in Jalgaon District. An LPT at Dhadgaon and a very Low power TV Transmitter (VLPT) at Pimpalner-Sakri in Dhule District are presently under implementation, a High power TV transmitter (HPT) project is also envisaged to be set up at Jalgaon in replacement of the existing LPT. subject to approval of the scheme by the competent authority, availability of resources and inter-se-priorities.

[English]

**CPWD 'M' Division Govt. Houses**

301. SHRI MANGAL RAM PREMI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether there have been seepages in houses under 'M' Division CPWD , New Delhi;

(b) if so, the number of such houses and the reasons for not taken action in advance ;

(c) the measures now taken to check the seepages henceforth;